

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

STARRED QUESTION NO. *86

TO BE ANSWERED ON FRIDAY 4TH DECEMBER, 2015
AGRAHAYANA 13, 1937 [SAKA]

Gold Smuggling

*86. SHRI DALPAT SINGH PARASTE:
SHRI G. HARI:

Will the Minister of Finance be pleased to state:

- (a) whether there has been an increase in gold smuggling in the country, if so, the details thereof including the value of gold and jewellery seized from Indian and foreign tourists by the Government, airport-wise, during each of the last three years and the current year;
- (b) the countries from where gold is being smuggled to India;
- (c) the manner in which the seized gold is being utilized by the Government;
- (d) whether the increase in incidence of gold smuggling is attributable to high rate of customs duty on gold and if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to curb/check smuggling of gold?

ANSWER

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

- (a) to (e) A Statement is laid on the Table of the House.

Statement in reply to Lok Sabha Starred Question No. *86 for answer on 04-12-2015

- (a) Yes, there has been an increase in gold smuggling through the airports in the period 2012-13 to 2014-15. The details are attached at Annexure.
- (b) Smuggling of Gold into India has been detected from countries namely, Afghanistan, Bahrain, Bangladesh, France, Hong Kong, Kazakhstan, Kenya, Kuwait, Malaysia, Maldives, Myanmar, Nepal, Oman, Qatar, Saudi Arabia, Singapore, South Africa, Sri Lanka, Thailand, UAE & UK.
- (c) Seized and confiscated gold is sold through auction & State Bank of India.
- (d) Besides increase in Customs duty rates, factors like fluctuation in international price of gold and other restrictions on import of gold also contribute to the increase in incidences of gold smuggling.
- (e) The Central Board of Excise & Customs has sensitized the field formations to keep constant vigil on attempts to smuggle gold; the Directorate of Revenue Intelligence has issued alerts and Modus Operandi Circulars from time to time. The field formations keep surveillance; gather intelligence, profile passengers and scan baggage and passengers to detect concealment of contraband including gold.

Annexure to Lok Sabha Starred Question No. *86 regarding 'Gold Smuggling'
for reply on 04-12.2015.

Sl. No.	Name of the Airport	Value of Gold and Jewellery seized (in Rs. Crore)			
		2012-13	2013-14	2014-15	2015-16 (upto 15.11.2015)
1	Indira Gandhi International Airport, New Delhi				
2	CSI Airport, Mumbai	24.29	145.31	195.11	102.61
3	Anna International Airport & Air Cargo Complex, Chennai	31.82	101.58	237.2	68.39
4	Bangalore Airport	17.58	85.94	132.54	50.34
5	Cochin International Airport	4.25	25.3	13.26	34.71
6	Visakhapatnam International Airport	0.9	25.59	30.07	26.05
7	Karipur International Airport	0	1.77	2.04	23.04
8	NSC International Airport (Calicut)	5.46	33.06	43.79	22.48
9	RGI Airport Shamsabad, Hyderabad	0.87	19.48	40.56	21.8
10	Trichy International Airport	2.76	37.42	35.66	20.73
11	Madurai Airport	2.7	12.8	21.56	17.17
12	SVPI Airport, Ahmedabad	0	5.64	3.32	10.23
13	Trivandrum International Airport	1.52	11.16	15.4	7.86
14	Pune International Airport, Pune	0.07	6.63	9.41	4.79
15	Dabolim International Airport Goa	0	0.47	9.17	4.61
16	SGRDJI Airport, Amritsar	0.58	12.86	19.9	3.46
17	International Airport, Jaipur	0	5.1	7.78	2.91
18	CCSI Airport, Lucknow	3.21	5.24	4.47	2.68
19	Nagpur Airport	3.27	5.18	2.73	2.11
20	Imphal Airport	0.82	1.59	0.73	1.11
21	Mangalore Airport	0	0.7	0.04	0.95
22	Coimbatore Airport	2.26	9.96	5.21	0.59
23	LBSI Varanasi	0	2.52	0.02	0.5
24	GAI Gaya	0	1.78	0.27	0.41
25	Tuticorin Airport	0	0	1.42	0.31
26	Lengpui Airport, Aizawl	0	0	0.36	0
27	LGBI Airport, Guwahati	0	0	0.02	0
28	Bagdogra Airport	0	0.18	0	0
	Grand Total	102.36	557.83	832.08	429.84